

## Directorate of Fisheries Government of Goa

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## Ref.DF/OFFS/SOC.ASSOC/COVID-19/2020-21/GOVT.FILE/18

Dated:11/04/2020

## **ORDER**

In consequent to the Order No. 40-3/2020-DM-I(A) dated: 10 April 2020 from Ministry of Home Affairs Government of India, the approval of the Government of Goa is hereby accorded for the Marine fishing activities and fish farming including shrimp from 11/04/2020 as mentioned in the Order of Government of India. The owner of the fishing vessel/ Fishermen Co-operative societies/Individuals/Fish Farmers shall ensure following conditions:

- 1. The owner of the fishing vessel/ Fishermen Co-operative societies/ Associations /Individuals/Farmers shall ensure social distancing and proper hygiene practices while carrying out fishing related activities.
- 2. The owner of the fishing vessel/ Fish Farmers shall provide its crew / labours with the hand gloves, Masks, hand sanitizer.
- 3. The auctioning of fish at the fish landing centers/points shall be carried out systematically by marking the area and drawing a line at distance so as to maintain social distance among the bidders and sellers.
- 4. No retail sale of fish is permitted at the fish landing centers/points.
- 5. Social distancing and proper hygiene practices shall be maintained while loading of ice, water, ration, diesel, loading and unloading of fish catch at the fish landing centers/points.
- 6. The Fishermen cooperative society/Association/Owner/ farmer of the fishing vessel/bulk purchaser shall be permitted to sell the fish consumed by the locals through their insulated vehicles at designated Panchayat and Municipalities areas so that there is no regular wholesale and retail market and social distancing and hygienic conditions can be maintained.
- 7. The Fishermen cooperative society/Association/Owner of the fishing vessel/bulk purchaser shall be permitted to sell the fish to the fish vendor or motorcycle/Rickshaw sellers for the door to door delivery of fish to people

outside the fish landing centers/points by maintaining social distancing. The fish seller shall use the hand gloves and Masks while selling the fish.

8. The owner of the fishing vessel shall send the fish which is not consumed by

the local market to the processing plants within and outside state directly by

the insulated vehicles.

9. The owner of the fishing vessel shall provide details of the crew members to

the officials of the Department posted at fish landing centers before

venturing into the sea and after returning to the fish landing centers.

10. The owner of the fishing vessel shall also ensure that the fishing vessel shall

not enter any other ports of the other State.

11. The owner of the fishing vessel/ Fish farmers shall bring to the notice of the

Health Authorities immediately if any of their crew members/labours are not

well.

12. The owner of Fish farmers carrying out fish culture activities shall maintain

social distance while carrying out farming activities.

13. The owner of the fishing vessel / fish farmer/ Fisheries Co-operative

Societies/ Association /bulk purchaser/ Individual shall obtain permission

from respective Panchayat and Municipalities to sell fish to the public.

14. The owner of the fishing vessel / fish farmer/ Fisheries Co-operative

Societies/ Association / individual is solely responsible for abiding with all

the above conditions.

This is issued with the approval of the Government vide U.O. No. 277

dtd:11/04/2020

Dr. Shamila Monteiro

**Director of Fisheries** 

Ex-officio /Jt. Secy. (Fisheries)

To,

1. The Director of Fisheries, Directorate of Fisheries,

Panaji-Goa

## Copy to:

- 1. The O.S.D. to Hon'ble Chief Minister, Secretariat, Porvorim -Goa
- 2. The O.S.D. to Hon'ble Minister for Fisheries, Secretariat, Porvorim -Goa
- 3. The Chief Secretary, Secretariat, Porvorim -Goa
- 4. The Secretary (Fisheries), Secretariat, Porvorim -Goa
- 5. The Collector, Office of Collector (North), Panaji- Goa
- 6. The Collector, Office of Collector (South), Margao-Goa
- 7. The Supdt. of Police (North Goa)
- 8. The Supdt. of Police (South Goa)
- 9. The Dy.SP. Coastal Police, Ribandar Goa
- 10. The Director, Directorate of Panchayat
- 11. The Director, Municipal Administration